

Public Participation etc. have been taken up for cleaning and rejuvenation of river Ganga. Government accords equal importance to all interventions and these are taken up as per feasibility.

Thus, while a total of 150 projects for sewerage infrastructure have been sanctioned at an estimated cost of ₹23,130.95 crore, the Government of India *vide* Gazette notification dated 09.10.2018 has notified minimum environmental flows to be maintained at locations downstream of structures or projects meant for diversion of river flows for purposes like irrigation, hydropower, domestic and industrial and other requirements.

Further, in collaboration with State Governments and Ministries, steps have been taken to increase water use efficiency in agriculture sector and promotion of re-use of treated in agriculture and industrial sector besides sanctioning projects for integrated management of wetlands and spring rejuvenation.

Teonthar water flow scheme

†2323. SHRI RAJMANI PATEL: Will the Minister of JAL SHAKTI be pleased to state:

(a) the details of the area, in heactares, proposed for irrigation under the Teonthar water flow scheme of the Rewa district of Madhya Pradesh, village and acreage-wise;

(b) whether any provisional cost was given in writing for additional amount for the additional irrigation on the land other than the proposed land; and

(c) if so, the details of the villages and funds provided?

THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI (SHRI RATTAN LAL KATARIA): (a) to (c) The details of the area proposed for irrigation under the Teonthar water flow scheme of the Rewa district of Madhya Pradesh as informed by State Government are as under:

Sl. No.	Name of Block	No of Villages	CCA (in ha) to be developed
1.	Jawa	215	27469.76
2.	Teonthar	116	13054.88
	TOTAL	331	40524.64

†Original notice of the question was received in Hindi.

The Government of Madhya Pradesh has informed that as per scope of the agreement, contractor is to be paid at the rate of one percent of contract amount for developing every additional 500 ha of command area. As per above provision, an amount of ₹ 13.45 crore has been released for developing an additional command area of 3000 ha.

Rejuvenation of dead streams

2324. DR. ABHISHEK MANU SINGHVI: Will the Minister of JAL SHAKTI be pleased to state:

(a) the steps taken by Government for rejuvenation of the dead streams in drought prone areas, specially in Rajasthan;

(b) whether Government has taken any steps for conservation of rain water at village and town levels; and

(c) the details of the funds spent by Government during the last three years for rain water harvesting?

THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI (SHRI RATTAN LAL KATARIA): (a) to (c) The information is being collected.

Swachh Survekshan Grameen, 2019

2325. SHRI G.C. CHANDRASHEKHAR: Will the Minister of JAL SHAKTI be pleased to state:

(a) whether Government has conducted a survey of Gram Panchayats in rural areas under Swachh Survekshan Grameen, 2019 (SSG) recently and if so, the details thereof;

(b) the number of villages proposed to be covered under SSG-2019, State/UT-wise along with the number of days in which the survey will be conducted;

(c) the details of the achievement made out of SSG survey conducted earlier;

(d) whether any award/cash incentives will be provided to villages which come first in the survey and if so, the details thereof; and

(e) other steps taken by Government in this regard?